

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 220 of 2014

Dated : 15th December, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Western Electricity Supply Co. of Orissa & Ors. Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan, Mr. Hasan Murtaza, Mr. Aditya Pandey and Ms Malavika Prasad

Counsel for the Respondent (s) : Mr. R.K.Mehta with Mr. Abhishek Upadhyay for GRIDCO, Resp. No.2
Mr. Priyabrat Sahu for Resp.1, the Commission

ORDER

The State Commission is filing reply as well as vakalatnama of the counsel today. Another respondent has already filed reply. Two weeks time is granted to the appellant to file rejoinder, if any, to both the replies.

List the matter for hearing on **16th January, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/rt